

**HIGH COURT OF UTTARANCHAL AT
NAINITAL**

NOTIFICATION

No. 62. /UHC/Admin. (A)/2004, Dated: April 29, 2004.

In view of Govt. of Uttaranchal Notification no. 269 (Ek) XXXI / E / 2004 dated 25 April, 2004 issued under section 25 of Negotiable Instrument Act 1881(Act No. 26 of 1981), Public Holiday is declared on 10.05.2004 in subordinate courts of Uttaranchal on account of Elections to the Lok Sabha 2004.

By Order of the Court

Sd/-
(Prafulla C. Pant)
Registrar General